NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 174/140(5)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Saibaba Surfactants Pvt Ltd. & Ors.

V/s.

Kamalkumar S. Jain & Anr.

Section of the Companies Act: Section 140(5) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. NATASHA SUTARIA	AW.	RESAUNDENT	Otasha
2. MONAAL DAVAWALA	ADVOCATE	RESPONDENT No. 3	Monad
3. Awdun R. sheth	Abvocate \$ Solicitor	Pelilioner	
4. Hitesh Buch	Pcs		12. P. Parrell
5. Kriner R. Parrockh	Alvoche	1:	

ORDER

Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch with Learned Advocate Ms. Krina Parekh present for Petitioner. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 1. Learned Advocate Mr. Monaal Davawala present for Respondent no. 3. None present for other Respondent.

Petitioner wants to file rejoinder to the reply of R-1 and 3. Petitioner shall file rejoinder within two weeks serving copy in advance to other side.

Amended petition filed.

List the matter on 16.01.2018.

MANOŘAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL